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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CA/86,87,88,89/2017
NAME OF THE PETITIONER(S) : LAKSHMI TECHNOLOGY&ENGG INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : REVANTHA HOLDINGS LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM		

ORDER

Counsel for Applicant is present. He filed memo for withdrawal of the petition stating that a better scheme would be prepared and will be filed in the future, if deemed necessary. Withdrawal of the petition be allowed with permission to file fresh application. Prayer is allowed. The application is dismissed so as withdrawn. Permission to file a fresh petition is also allowed.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)